cities which are under evaluation. After evaluation, Government will announce the list of 100 potential Smart Cities. Thereafter, the shortlisted cities have to compete in Stage-2 of Challenge.

Project cost of each Smart City will vary depending upon the Smart City Proposal by the shortlisted city in Stage-2 of the Challenge. There is no fixed estimate for cost of a Smart City. Financial support as Central assistance under Smart Cities Mission to the extent of ₹ 48,000/- crores has been proposed to be provided to the 100 cities during the mission period. An equal amount, on a matching basis, will have to be contributed by the State/ULB. Government grants of both the Centre and State will be leveraged to attract funding from external sources.

- (d) The Government of India has facilitated signing of Memoranda of Understanding (MoUs) between United States Trade and Development Agency (USTDA); and the State of Andhra Pradesh, Rajasthan and Uttar Pradesh to support development of Smart Cities in Vishakhapatnam, Ajmer and Allahabad. The following countries have also shown interest to participate in the development of Smart Cities:
 - (i) Spain,
 - (ii) Canada,
 - (iii) France,
 - (iv) Germany,
 - (v) China, and
 - (vi) Singapore.

People Centric Urban Development through AMRUT

2860. PROF. M.V. RAJEEV GOWDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Ministry has designed Atal Mission for Rejuvenation and Urban Transformation Scheme (AMRUT) by taking cognizance of recommendation made for Jawaharlal Nehru National Urban Renewal Mission (JNNURM) by the ArunMaira Planning Commission Report; and
- (b) details and timeline of how Ministry will undertake the biggest consultative exercise for designing the AMRUT policy, and orientation towards people-centric urban development as promised by the Prime Minister at the lunch of AMRUT scheme on 15 June 2015, if so, details thereof, if not, reason thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) Yes, Sir.

(b) A six month long consultative exercise was done starting with the Conclave of Ministers of Urban Development & Housing of the States and Union Territories on 2-3 July 2014, followed by Regional Consultative Workshops organized in Hyderabad (05.01.2015), Delhi (16.01.2015), Mumbai (07.02.2015) and Kolkata (14.02.2015). The AMRUT Mission guidelines were designed based on the feedback obtained during the several rounds of consultations and the reports of the Committees that had evaluated the JnNURM, such as Arun Maira Planning Commission Report.

The Guidelines of AMRUT envisage close involvement of residents in the preparation of the State Level Improvement Plan (SLIP). City Planning and SLIP development will be people-driven and achieved through citizen consultation involving diverse people and groups of people, such as resident's welfare associations, tax payers associations, senior citizens, chambers of commerce and industries, slum dwellers association groups. During these consultations, details of best practices and appropriate smart solutions will also be shared with the citizens in order to enable them to make informed decisions and generate innovative solutions.

Remote sensing for checking illegal construction

- 2861. SHRI MOHD. ALI KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether Government is using remote sensing technology to check illegal constructions; and
 - (b) if so, the details thereof and its implementation status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) and (b) No, Sir. Monitoring of illegal constructions falls under the jurisdiction of respective State Governments.

Wi-fi facilities at metro stations

2862. SHRI MOHD. ALI KHAN: Will the minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has any proposal of installing Wi-Fi facilities at all stations in Delhi, Bengaluru and other metro stations in the country along with the funds released/spent so far; and